

List of total no. of cases randomly allocated during the month of April-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	5
					OMP (I) Comm	7
					OMP (COMM)	2
					Misc. DJ	2
					Execution (Comm)	10
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	16
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	8
					Counter Claim	1
					OMP (I) Comm	11
					OMP (COMM)	1
					REVISION PETITION	1
Execution (Comm)	4					
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	12
					MISC. DJ	1
					EXECUTION	8
					OMP (I) (COMM)	8
					M-EX	2
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	13
					OMP (I)(COMM)	5

					OMP(COMM)	1
					COUNTER CLAIM/CONTEMPT	4
					OMP MISC. (COMM)	0
					Execution	6
					ARB (COM)	0
6	TIS HAZARI COURT	CENTRAL	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	789	CS(COMM)/OMP/EXECUTION /ARBT.	21
					OMP (I)(COMM)	0
					OMP(COMM)	0
					OMP(E)(COMM)	0
					OMP MISC. (COMM)	0
					Execution	0
					Contempt Petition	0
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	9
					OMP(I) COMM +OMP(COMM)	13
					EXECUTION	5
					MISC DJ	4
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS (COMM)	7
					OMP (COMM)	1
					EXECUTION (COMM)	2
					COUNTER CLAIM/CONTEMPT	1
					MISC. DJ	1
					OMP (I) (COMM)	13
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	22

					E-filed	0
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	cases e-filed	19
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7
					OMP(I)COMM	14
					ARB(A)COMM	1
					EXECUTION	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	10
					Arbitration Cases (OMP(I)Comm) & OMP (COMM)	11
					EXECUTION(Comm)	1
TOTAL						237
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Cs comm	0
					OMP	0
					Execution	6
					Contempt Petition	0
					Misc	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	20
					OMP COMM	1
					EXECUTION COMM	4
					MISC DJ	2

16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Recovery	18
					Execution (Comm)	4
					Misc DJ	2
					Counter Claim	1
					Arbitration Case/ OMP(I)Comm/ Misc. Comm	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	18
					Execution (comm)	4
					OMP (COMM)	1
					OMP (I) (COMM)	2
					OMP (T) (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	OMP (I) (COMM.)	1
					CS (COMM.)	17
					EX (COMM)	8
					Misc- DJ	3
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	18
					OMP(I)(COMM)	0
					EXECUTION	6
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	2
					ARB A (COMM)	0
					OMP (COMM)	0
TOTAL						142
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	31

				ARBITRATION U/S 9	9	
				ARBITRATRATION U/S 34	15	
				OTHER ARBITRATION CASES	1	
				MISC. DJ/COUNTER CLAIM	1	
				EXECUTION(COMM)	5	
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	OBJECTION U/S 34 OF ARBITRATION CONCILIATION ACT	11
				SUIT FOR RECOVERY	23	
				SUIT FOR TRADEMARK	6	
				EXECUTION PETITION	10	
				PETITION U/S 9 OF ARBITRATION CONCILIATION ACT	16	
				APPEAL U/S 37 OF ARBITRATION CONCILIATION ACT	1	
				APPLICATION U/S 151 CPC	3	
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM)	23
				EX(COMM)	5	
				OMP (COMM)	15	
				OMP (I) (COMM)	26	
				ARB. A	1	
				MISC. DJ	4	
TOTAL					206	
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	16
				614	EX. COMM.	2
				614	OMP (I) COMM.	26
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
				503	EX. COMM.	2
				503	OMP (E) COMM.	1

				503	OMP (I) COMM.	19
25			SH. SANDEEP YADAV	614	CS (COMM)	4
				614	EX. COMM.	1
				614	OMP-COMM	1
				614	OMP (I) COMM.	33
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	16
					EX. COMM.	2
					OMP (I) COMM.	31
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	10
					OMP (I) COMM.	18
TOTAL						192
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	(COMM)	12
29			MS. NEELAM SINGH, DISTRICT JUDGE	613	(COMM)	26
30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	16

32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	17
33			MS NIRJA BHATIA			
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	18
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		OMP (COM)-3, CS (COMM)- 06 , EX-03	25
TOTAL						114
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS(COMM-74)	14
				12	OMP(COMM)-73	1
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(COMM-74)	18
					OMP(COMM-73)	3
					CS(COMM-74)	0
TOTAL						36
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					OMP (I) (COMM)	1
					OMP (COMM)	0

					MISC. DJ	3
					EXECUTION PETITON	4
Total						23
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	13
					EXECUTION	3
					MISC.DJ CASE	4
					OMP(E)COMM	1
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	EX COMM	3
				56	MISC.DJ CASE	2
				56	OMP COMM	1
41			SH. SURENDER S. RATHI		CS(Comm)	14
					OMP(COMM)	0
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	10
42			SH. REETESH SINGH		CS(COMM)	15
					Ex	3
					Mis Case	1
Total						81
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	31
					OMP	25
					MISC DJ	5
					EX	8
44			SH.VINOD YADAV	759	CS(COMM)	40
					OMP	25
					MISC DJ	12
					EX	8
Total						154

45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	68
					OMPI(COMM)	1
					OMP(COMM.)	6
Total						75
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COMM)	16
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	0
					OMP (T) (COMM)	0
					OMP (MISC) COMM	0
					OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		CS (COMM)	13
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	0
					OMP (T) (COMM)	0
					OMP (MISC) COMM	0
					OMP (E) (COMM)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (COMM)	13
					OMP (COM)	1
					ARB (COM)	0
					OMP (I) (COMM.)	1

				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	20
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					0
GRAND TOTAL					1260